

SHRI SOMNATH CHATTERJEE (Burdwan): I gave a notice . . .

SHRI SAMAR GUHA (Contai): I have written to you . . .

Several Hon. Members rose—

SHRI JYOTIRMAY BOSU (Diamond Harbour): *

MR. SPEAKER: Unless I call a Member, nothing will go on record and the only member who is called will be recorded. There is no use of your standing up and speaking.

Prof. Samar Guhaji, I did not allow anything to-day. This is something very unfair. So much time has already been taken.

SHRI SAMAR GUHA: I have been trying to raise under Rule 377 for the last few days. I will not be here on Friday. If you allow me even one minute, that will be good.

MR. SPEAKER: I will allow you two minutes on Friday.

SHRI SAMAR GUHA: On Friday I will not be here. (*Interruptions*)

This is an urgent matter.

श्री सरजू पांडे (गाजीपुर) : हमारे जिले में तीन सौ हरिजनों के घर जला दिए गए हैं और दो हरिजन जान से मार दिए गए हैं—

अध्यक्ष महोदय : यह आप लोगों ने क्या प्रेरित बना ली है। जघन इजाजत नहीं दी तब भी आप खड़े हो जाते हैं। आपको परसों इजाजत दूंगा।

श्री सरजू पांडे : परसों मैं नहीं रहूंगा।

अध्यक्ष महोदय : अभी आप बैठ जाइये।

If matters which happen in the States are brought here, it is very difficult.

SHRI SAMAR GUHA: I will not be here on Friday. If you allow me . . .

MR. SPEAKER: I think this bargaining should not go on. You have got so many chances.

SHRI SAMAR GUHA: It relates to a friend of mine. If you allow me, only one minute I will take.

MR. SPEAKER: I know how long is your one minute. If it is only one minute, I won't mind. But will it be one minute?

PROF. MADHU DANAVATE (Rajapur): It will be two minutes according to my scale.

13.00 hrs.

RE. ARREST OF A SOCIALIST LEADER IN WEST BENGAL

SHRI SAMAR GUHA (Contai): The Secretary of the Colliery Mazdoor Congress and a well-known leader of the Socialist Party in West Bengal, Shri Jayanta Poddar, has been arrested under MISA just a few days ago. This happened even after the statement of the Prime Minister that MISA will not be applied against any political worker or trade-union worker. He was arrested under MISA on a frivolous and fabricated ground that he was trying to compel a few Congress Members to join the Socialist Party. This was due to the trade union rivalry and the District Magistrate has been prevailed upon by one group and just to scuttle the trade union under him he has been arrested and placed under detention. I request you to ask the Home Minister to make a statement. This has happened in spite of the clear and categorical assurance given by the Prime

Minister to this House. It has been flagrantly violated here.

to take undue advantage of my leniency.

SHRI S. M. BANERJEE (Kanpur): While speaking on the Finance Bill, I would request the hon. Minister to cover 'dearness allowance'. It has already come in the press. It shows that he has said something.

13 11 hrs.

FINANCE BILL, 1975

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): Mr. Speaker, Sir, I move: *

अध्यक्ष महोदय : मि० बनर्जी, अ.पकां
जना हो गया है रोजाना इस तरह

"That the Bill to give effect to the financial proposals of the Central Government for the year 1975-76 be taken into consideration."

13.10 hrs.

RE. ATROCITIES ON HARIJANS IN GHAZIPUR DISTRICT OF UTTAR PRADESH

Before I deal with the specific provisions of the Finance Bill, I would like to describe briefly the main features of the economic situation, as they now appear, eight weeks after the presentation of the Budget.

श्री सरजू पांडे (गाजीपुर) अध्यक्ष महोदय, मेरा निवेदन थोड़ा सा है। मेरे जिले में 300 हरिजनों के घर जना दिये गये हैं और दो आदमियों को जान से मार दिया गया है। आदमियों की रात में हत्या की गई है जिस वजह पर गड़बड़ी नहीं। मारे गांव में एजीटे गन हुआ, यह बड़ी गंभीर घटना है। मारे जिले में मनमनी फैली हुई है।

The latest available data on wholesale prices relate to the week ended 12th April, 1975. An analysis of these data shows that the declining trend in prices which has been noticed since the last week of September 1974 has been generally maintained even during the post-Budget period. Thus, as compared to the pre-Budget level, the wholesale price index for the week ended 12th April 1975 was lower by 0.9 per cent. This shows that despite fears expressed by certain sections of this august House, the various taxes which have been levied in the Budget for 1975-76 have not disturbed the declining tendency in the wholesale prices. I would like to invite the attention of Hon'ble Members to the fact that the index for the week ended 12th April, 1975 was higher by only 6.9 per cent as compared to its level a year ago. This is a matter of some satisfaction since, at the end of 1973-74, prices were rising at an annual rate of 30.2 per cent and by September 1974, the annual rate of inflation had risen to 31.9 per cent. Between 21st September 1974 and 12th April

मैं आज ही जानता हूँ और फिर मे 3 मई को लौटूंगा, इसलिये मैं चाहूंगा कि होम मिनिस्टर साहब आज शाम तक इस बारे में बखतव्य दें।

MR. SPEAKER: Mr Sarjoo Pandey, I will ask for the statement. I will have to be very strict. As an exception if I allow one member, others also get up. So, in future, whatever happens, I will not allow it. You try

*Moved with the recommendation of the President.